

ADM/294/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 23.09.2020.

NOTIFICATION

Sitting arrangement made vide this office notification bearing ADM No. 294/2020, dated 18.09.2020, in respect of Smt. Chinmayee, R.H., Additional Civil Judge & JMFC, Nelamangala on 25.09.2020 stands cancelled. Further, Smt. Namrata Rao K.S., Prl. Civil Judge & JMFC, Nelamangala is placed in charge of the court of Additional Civil Judge & JMFC, Nelamangala, on the said day.



(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.
Prl. District & Sessions Judge
Bangalore Rural District
Bangalore

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